

- (ii) No change in composition of a subscription package during first six months of enrolment or during the period of validity of subscription paid in advance.
- (iii) Notice before change in composition of a subscription package.

Further, these regulations also mandate every DTH operator to set-up a Consumer Complaint Redressal System to address the grievances of DTH subscribers. The system, *inter-alia*, provides for establishing a Complaint Centre with toll free number and appointment of Nodal officers

Ministry of Information and Broadcasting does not deal with individual complaints. However, in case any such complaint is received, the same is sent to the concerned DTH operator for redressal.

The details of the tariff order and regulations are available on TRAI website @[www.trai.gov.in](http://www.trai.gov.in)

#### **Sanctioned strength of IAS officers in Telangana**

2654. SHRI DEVENDER GOUD T.:

SHRI PAL VAI GOVARDHAN REDDY:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the total sanctioned strength of IAS officers in Telangana is 163 and in position strength is 128 and thereby there are 35 vacancies;
- (b) what are the reasons for such high number of vacancies and efforts being made by Government to fill in the vacancies;
- (c) whether there is any proposal to increase the intake strength by taking into account the vacancies in Telangana and other States so as to fill in the gap; and
- (d) if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) Yes Sir. The total sanctioned strength of IAS officers in Telangana is 163 as on 01.01.2016 and 128 IAS officers are in position as per the IAS Civil List, 2016. However, the sanctioned strength of the IAS cadre of Telangana has been reviewed and fixed as 208 *vide* notification dated 29.04.2016.

(b) to (d) The occurrence of vacancies and its filling up is an ongoing process. The Government has increased annual intake of IAS officers to 180 during last four years. While distributing the vacancies among various cadres/joint cadres of IAS, deficit in various cadres is also considered. Further, in promotion quota prompt action has been

taken for holding Selection Committee Meeting for appointment by promoting of State Service officers in IAS.

**Latest guidelines for nomination in SCOVA**

2655. SHRI MAHENDRA SINGH MAHRA: Will the PRIME MINISTER be pleased to state:

(a) whether Government has issued Guidelines for the nomination of the representatives of Associations/Bodies of Pensioners in Standing Committee of Voluntary Agencies (SCOVA), if so, the latest guidelines;

(b) if so, whether Pan India Associations and State Associations, fulfil the prescribed norms; and

(c) the organizational profile of these associations, which have been received by Government while processing their nomination in the SCOVA?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) to (c) The Standing Committee of Voluntary Agencies (SCOVA) is a forum for holding consultation with the stakeholders, *i.e.*, the pensioners through their Associations and various Ministries/Departments of the Government of India to get feedback on implementation of pension related policies, to discuss and critically examine the policy initiatives and to mobilise voluntary efforts to supplement the Government action.

A mechanism has been put in place for nomination of a Standing Group comprising of 5 Associations and a Rotating Group comprising of 10 Associations through a Resolution issued from time to time. As per the existing mechanism the Standing Group serves for 3 terms of 2 years each or till the pleasure of the Chairman of SCOVA whichever is earlier and Rotating Group serves for 1 term of 2 years and is eligible for re-nomination for one more term. These Associations represent various categories of Central Government pensioners from various Regions/States.

The profile of pensioners associations presently included in SCOVA is given in the Statement.